

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37

MA 651/2017 CA 78/2024 In CP 38/2016

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.04.2024

NAME OF THE PARTIES: **VANDANA CHALKE V/s SMITA YEOLE &**
ORS.

Section 241-242 of the Companies Act, 2013

ORDER

1. Mr. M. S. Bhardwaj, Advocate appeared for the Petitioner.
2. Mr. Mohit Khanna, Advocate a/w Mr. Tejas Popat, Advocate i/b Rashmikant & Partners appeared for the Respondent no. 1.
3. Learned Counsel Respondent no. 1 informs that Hon'ble High Court has called chamber meeting and till such time, matter be adjourned.
4. List this matter on **10.05.2024** for further consideration.
5. Registry is directed to accept hard copies of the CA No. 78/2024.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna